

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 1164 /Confdl./2017  
II-2-4/2002 (Part-II)

Bilaspur, dated the 02<sup>nd</sup> November, 2017

The period of probation of the following Probationary District Judge of Higher Judicial Service, as specified in column No. (2) of the table below is, hereby, extended for a further period of one more year:-

### **TABLE**

<b>S.No.</b>	<b>Name of Judicial Officer</b>	<b>Date of appointment in H.J.S.</b>
(1)	Shri Vijay Kumar Jolhe	31.10.2014

BY ORDER OF THE HIGH COURT

  
(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL

Endt. No. 1165 /Confdl./2017  
II-2-4/2002 (Part-II)

Bilaspur, dated the 02<sup>nd</sup> November, 2017

Copy forwarded to: -

- 1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- 12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 14) Registrar (Computerisation/ I. & E./ Vigilance/ P.P.S. to Hon'ble the Chief Justice), High Court of Chhattisgarh, Bilaspur for information.
- 15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 17) Shri Vijay Kumar Jolhe, Chairman, Permanent Lok Adalat, Ambikapur for information.
- 18) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 19) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- 20) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 21) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ R.G.), High Court of Chhattisgarh, Bilaspur for information.
- 22) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 23) Deputy Registrar (Accounts & Pay Bill/ A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- 24) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- 25) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 26) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ R.G./ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 27) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 28) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
 (GAUTAM CHOURDIYA)  
 REGISTRAR GENERAL

2-9-2016